

भारतीय रिजर्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2019-20/36 DBR.No.Ret.BC.10/12.01.001/2019-20

August 07, 2019

The Chairperson / CEOs of all Scheduled and Non Scheduled Banks

Dear Sir / Madam

Change in Bank Rate

Please refer to our <u>circular DBR.No.Ret.BC.44/12.01.001/2018-19 dated June 06,</u> 2019, on the captioned subject.

2. As announced in the <u>Third Bi-Monthly Monetary Policy Statement 2019-20 of August 07, 2019</u>, the Bank Rate is revised downwards by 35 basis points from 6.00 per cent to 5.65 per cent with immediate effect.

3. All penal interest rates on shortfall in reserve requirements, which are specifically linked to the Bank Rate, also stand revised as indicated in the **Annex**.

Yours faithfully,

(Dr.S.K.Kar) Chief General Manager

Encl. : As above

<u>Annex</u>

Penal Interest Rates which are linked to the Bank Rate

| Item | Existing Rate | Revised Rate |
|-------------------------|--------------------------|---------------------------------|
| | | (With immediate effect) |
| Penal interest rates on | Bank Rate plus 3.0 | Bank Rate plus 3.0 percentage |
| shortfalls in reserve | percentage points (9.00 | points (8.65 per cent) or Bank |
| requirements | per cent) or Bank Rate | Rate plus 5.0 percentage points |
| (depending on duration | plus 5.0 percentage | (10.65 per cent). |
| of shortfalls). | points (11.00 per cent). | |